

Deep Motors Gallery & Ors Vs RBL Bank Ltd

Court: Debts Recovery Appellate Tribunal, Mumbai Bench

Date of Decision: Feb. 5, 2024

Hon'ble Judges: Ashok Menon, Chairperson

Bench: Single Bench

Advocate: Meenu P., M.V. Kini & Co

Final Decision: Disposed Of

Judgement